

**OFFICE OF THE DISTRICT & SESSIONS JUDGE: LUDHIANA**  
**PUBLIC NOTICE**


With reference to this office Public Notice bearing Endst. No.3542/G dated 20.2.2020 read with Employment Notice No.1 & 2 of 2020, vide which interviews for filling up the 26 vacant posts of Peon and 6 posts of Process Server are scheduled to be conducted for the period from 18.3.2020 to 24.3.2020 (except 22.3.2020 being Sunday), it is hereby informed to all the concerned that in the wake of pandemic Novel Corona Virus (COVID-19), the scheduled interviews have been postponed for the time being, as a precautionary measure. A fresh schedule for conducting the interviews will be notified on the official website i.e. <https://districts.ecourts.gov.in/ludhiana>, at a later stage. All concerned are directed to visit the website regularly, for further updates regarding the updated schedule and venue of interviews of the said posts.

  
District and Sessions Judge  
Ludhiana

Endst. No. <sup>1580/G</sup>17 Dated, Ludhiana the 17 March, 2020

A copy is forwarded to:-

1. All the District & Sessions Judges in the State of Punjab;
2. All the Judicial Officers of this Sessions Division, to display this notice on the Notice Boards of their Courts;
3. The Deputy Commissioner, Ludhiana, with a request to get it displayed on the notice Board of his office;
4. The Commissioner of Police, Ludhiana w.r.t. this office letter No.4984/G dated 16.3.2020;
5. The Editor, Daily Suraj with a request to publish the above mentioned notice and send the copy of newspaper along with bill, to this office at the earliest;
6. The DPRO, Ludhiana, for its wide publicity;
7. The Deputy Director, Employment Generation and Training, District Bureau of Employment Generation and Training, Ludhiana;
8. The Principal, School for Deaf & Dumb, Red Cross Bhawan, Near Deepak Hospital, Sarabha Nagar, Ludhiana w.r.t. this office letter No.4983/G dated 16.3.2020;
9. The Principal, School for Deaf Children, Near BVM School, Kichlu Nagar, Hambran Road, Ludhiana w.r.t. this office letter No.4981/G dated 16.3.2020;
10. The System Officer with the directions to upload the above public notice on the official website of <https://districts.ecourts.gov.in/ludhiana>.
11. Daftri of this office with a direction to display this notice on the Notice Board of this Office.

  
District and Sessions Judge,  
Ludhiana.